

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated Guwahati the 29<sup>th</sup> September, 2023

**NO. HC.VII-100(Pt.-VIII)/2010/ 9814/A** #### The Hon'ble Gauhati High Court has been pleased to ***nominate*** the following Judicial Officer to attend the Training Programme on "***National Seminar on Criminal Justice Administration (P-1364)***", to be organised by the National Judicial Academy, Bhopal from **07-10-2023 to 08-10-2023** in place of **Shri Jitu Mani Barman**, District and Sessions Judge, Goalpara, Assam who has been **exempted** from attending the aforesaid programme.

<b>Name &amp; Designation of the Officer</b>	<b>Mobile No.</b>	<b>Email ID</b>
<b>Shri Hirendra Kashyap</b> District and Sessions Judge, Bomdila, West Kameng District	94020-09907	<b>hirendrakashyap@gmail.com</b>

The aforesaid Officer is directed to attend the respective training programme accordingly. Further, he is also requested to submit a report after the completion of the said programme.

The nominated officer is also requested to go through the joining instructions available in the NJA website.

By order,  
Sd/- S.Dhar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-100(Pt.-VIII)/2010/9815-9829/A, Dated 29-09-2023**

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

5. The Accountant General (A&E), Arunachal Pradesh, for information and necessary action.

***[The Officer is placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules].***

6. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Itanagar Permanent Bench, Naharlagun.
9. Shri Jitu Mani Barman, District and Sessions Judge, Goalpara.
10. Shri Hirendra Kashyap, District and Sessions Judge, Bomdila, West Kameng District.

**The nominated participant is requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in) to enable the Academy to provide transport facility from the airport/railway station.**

**The nominated participant who is attending the training programme for the first time is also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.**

**The nominated participant is requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.**

**No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.**

**The nominated participant is also requested to carry his officially allotted Laptop/tablets, etc. with him while attending the programme.**

11. The Joint Registrar (Protocol & OSD), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

13. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR(JUDICIAL)**

29.05.2023

*m*